

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 726/MP/2020**

Subject : Petition for truing up under Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for truing up of Performance Linked Incentive for NERLDC for control period 2014-19.

Date of Hearing : **27.3.2023**

Coram : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : North Eastern Regional Load Despatch Centre (NERLDC)

Respondents : APDCL & Ors.

Parties Present : Shri Hajendra Sinh, NERLDC  
Shri Hinari Dutta, NERLDC

**Record of Proceedings**

The representative of the Petitioner submitted that the instant Petition has been filed for truing up of the Performance Link Incentive (PLI) of NERLDC for the 2014-19 tariff period. He further pointed that despite the direction of the Commission vide Record of Proceedings for the hearing dated 19.7.2021, none of the Respondents have filed any reply to the Petition.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the representative of the Petitioner, the Commission reserved the matter for order.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**